

# NATIONAL COMPANY LAW TRIBUNAL

## DAILY WISE OBJECTION LIST DATED 30.01.2023 TO 05.02.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	8/3/2022	Contempt Petition (IBC)	710102018662022		ANAND SONBHADRA RESOLUTION PROFESSIONAL OF SHUBHKAMNA BUILDTECH PVT. LTD. VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION) AND ANR.	Rule 11 of NCLT, 2016	1/2/2023	page:27 translation, 29, 31, 33, 35,37,39,41,43,47,5 1,53,57,61,65,67,69, 73,75,79,80,81,83,8 5- 93,95 - 98 not clear , ( typed copy required ) contact to registry, etc	NIPUN GAUTAM
2	21/01/2022	Company Petition IB (IBC)	710102006672022		JAMMU AND KASHMIR BANK LIMITED VS METALROD PRIVATE LIMITED	IBC under Sec 7	1/2/2023	page:81-86, 340, 364, not clear, cut ( typed copy required)	Ashutosh
3	4/3/2022	Company Petition IB (IBC)	710102017752022		JAMMU AND KASHMIR BANK LIMITED VS RAJEEV GUPTA	Section 95(1)	1/2/2023	page:196 not clear,	Ashutosh
4	20/01/2022	Company Petition IB (IBC)	710102006402022		JAMMU AND KASHMIR BANK LIMITED VS ACE MATRIX SOLUTIONS LIMITED	IBC under Sec 7	1/2/2023	court fee and advocate welfare has been misplaced paste on blank side of Vakaltnama, etc	Ashutosh
5	25/03/2022	Company Appeal(Companies Act)	710102022962022		JAMMU AND KASHMIR BANK LIMITED VS ACE MATRIX SOLUTIONS LIMITED	Sec 252 (1) - By Government Body	2/2/2023	Pgs not clear 14 to 20	PUNEET

6	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	1/2/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention,	Ashish
7	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	1/2/2023	counsel details missed, on every index, petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc, annexures not marked, true copy sign missed on every pages of	Ashish

8	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	1/2/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy not mention,	Ashish
9	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	1/2/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, annexures not marked, true copy sign missed on every pages of annexures, typed copy PAGE NUM	Ashish

10	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	1/2/2023	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc contact to registry	Ashish
11	13/10/2022	Company Petition IB (IBC)	710102084582022		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	1/2/2023	25rs advocate welfare missed on vakalatnama,etc	Ashish
12	6/12/2022	Company Petition IB (IBC)	710102100642022		COMEX INFRATECH PRIVATE LIMITED VS DENA BANK	IBC Under Sec 10	1/2/2023	page:63 not clear, etc	SANGEETA BOHRA
13	7/12/2022	Company Petition (Companies Act)	710102101062022		VIKAS MITTAL VS ASHOKA VINIYOGA LTD	Sec. 241(1),Sec. 242(4)	3/2/2023	Pgs missed 291, pgs not clear 327,340,345,350,35 5	Samridhi
14	13/12/2022	Company Petition IB (IBC)	710102102972022		L&T FINANCE LIMITED VS NITISH KUMAR ARORA	Section 95(1)	31/01/2023	page:435-466 double page numbering, page:547 not clear, 3rs court fee missed on both vakalatnama, etc	Wamika
15	16/12/2022	Company Petition IB (IBC)	710102103822022		EDELWEISS ASSET RECONSTRUCTIO N COMPANY LIMITED VS M/S RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	1/2/2023	tc not allowed, true copy certified properly on every pages of annexure, only	Atul Sharma



21	29/12/2022	Company Petition IB (IBC)	710102107662022		RELIGARE HOUSING DEVELOPMENT FINANCECORPOR ATION LIMITED VS LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	1/2/2023	page:129 hindi, volume 2 index missed, page:178, 182, 196, 206- 209,not clear, page:212-214 cut, etc ( multiple petition uploaded, remove old petition and upload fresh files) etc	JANENDER
22	3/1/2023	Company Petition IB (IBC)	710102000962023		UNION BANK OF INDIA VS GARDENIA INDIA LIMITED	IBC under Sec 7	1/2/2023	page:26-35, 39-104, 144-152, 154-156, 160, 168-176, 178- 189, page are cut, etc	Samarendra
23	3/1/2023	Company Petition (Companies Act)	710102000732023		ROHIT TEWARI VS WINFORT SERVICES PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	2/2/2023	Remove application section 242(4) from petition, mentioned type pg no on typed copy	Laksh Khanna
24	28/12/2022	Company Petition IB (IBC)	710102107522022		THE BANK OF MAHARASHTRA LIMITED VS BHUPENDER PAL SINGH	Section 95(1)	1/2/2023	memo of parties sign missed, page:94-97, 132, 140, 181-182, 235, 249-263 not clear, etc	SUNNY
25	28/12/2022	Company Petition IB (IBC)	710102107532022		THE BANK OF MAHARASHTRA LIMITED VS MANISHA SOIN	Section 95(1)	1/2/2023	memo of parties sign missed, page:94-96, 131, 139, 180-181, 229, 235, 243-257, not clear, estamp paper missed with affidavit of service, etc	SUNNY
26	7/1/2023	CA(A) Merger and Amalgamation(Co mpanies Act)	710102002422023		ABHIPRA TRADING PRIVATE LIMITED VS MANISHA SOIN	Sub-section (l) of section 230	31/01/2023	Pgs not c lear 553 to 562 ,603 to 639,643 to 663, valuation report missed	Vikrant
27	9/1/2023	Company Appeal(Companie s Act)	710102002922023		ABHIPRA TRADING PRIVATE LIMITED VS MANISHA SOIN	Sec 252 (3)	31/01/2023	Pgs not clear 34, tc r not allowed in annexuress, kindly write full form (pls come to registry with hard copy)	DIVYANSHU



33	17/01/2023	Company Petition IB (IBC)	710102007612023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS SMT. SHAILENDRA UPADHYAY	Section 95(1)	30/01/2023	page:74 , 466-468, not clear, etc	Harish Taneja
34	17/01/2023	Company Petition IB (IBC)	710102007622023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS SHRI VIPUL KANT UPADHYAY	Section 95(1)	30/01/2023	page:647 blank, page:357 not clear, etc	Harish Taneja
35	17/01/2023	Company Petition IB (IBC)	710102007642023		SIDBI VS SMT PARUL UPADHAY	Section 95(1)	30/01/2023	PAGE:83, 584, NOT CLEAR PAGE:574, 579, 583, 589, BLANK, ETC	Harish Taneja
36	18/01/2023	Company Petition IB (IBC)	710102007972023		ELEMENTION HEALTH & SPORT PRIVATELIMITED VS SMT PARUL UPADHAY	IBC Section 59	30/01/2023	counsel detail missed with sign in index, memo of parties missed, page:35, 69, 82, 88-90, 148, not clear, etc	VISHAWJEET GUPTA
37	18/01/2023	Company Petition IB (IBC)	710102007982023		STATE BANK OF INDIA VS NIPMAN FASTENER INDUSTRIES PRIVATELIMITED	IBC under Sec 7	30/01/2023	page:280-283, 465-484, not clear, etc	Irfan Ahmed
38	18/01/2023	Company Appeal(Companies Act)	710102007812023		STATE BANK OF INDIA VS NIPMAN FASTENER INDUSTRIES PRIVATELIMITED	Sec 252 (3)	3/2/2023	1rs court fees missed in vakatlnama missed	PRATEEK
39	19/01/2023	Company Petition IB (IBC)	710102008162023		VIJENDER KUMAR JAIN VS MAGIC INFO SOLUTIONS PRIVATE LIMITED.	IBC under Sec 7	30/01/2023	brief of synopsis and list of dates and events missed, etc	MOHIT NANDWANI
40	19/01/2023	Company Appeal(Companies Act)	710102008382023		VIJENDER KUMAR JAIN VS MAGIC INFO SOLUTIONS PRIVATE LIMITED.	Sec 252 (3)	1/2/2023	kindly annex list of dates after brief synopsis, pgs not clear 19 to 34	Sheetal
41	19/01/2023	Company Petition IB (IBC)	710102008242023		BIG LOYALTY INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. SHASHIKANT SHRAVAN DHAMNE VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	IBC Section 59	30/01/2023	page:46, 53, 92 , 93, 131-132, not clear,	ISWAR



42	19/01/2023	Company Petition IB (IBC)	710102008412023		SURESH KUMAR VERMA AND ORS VS ECO GREEN BUILDTECH PRIVATE LIMITED	IBC under Sec 7	30/01/2023	proof of service missed, page, 181 not clear, 187-193, 222, 330-331, 371-385, 395-404, 479-517, 552, 572, 575, 576, 585-589, 591, 593, 606, 626, 629-633, 641-644, not clear, page 194 hindi, page: 519-529 cut, volume wise index, page:426 cut, 673-679 double page numbering. etc	ADITYA
43	19/01/2023	Company Petition IB (IBC)	710102008272023		PRUDENT ARC LIMITED VS SHEEL AUTO INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	30/01/2023	jurisdiction punjab	ADITYA
44	19/01/2023	Company Appeal(Companies Act)	710102008252023		PRUDENT ARC LIMITED VS SHEEL AUTO INDUSTRIES PRIVATE LIMITED	Sec 252 (3) - By Government Body	30/01/2023	Council detail &&& sign missed in index missed, pgs not clear 20,24,28,33,38,39,44,46,49,51,56 to 58,70,73,75,wrong jurisdiction according to company master data	Manoj Laxman Shirsat
45	19/01/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102008202023		SUPERTECH (INDIA ) PRIVATE LTD. VS SHEEL AUTO INDUSTRIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	30/01/2023	Wrong case type select,main case no missed on cover pgs, link with main case no.	Manoj Laxman Shirsat
46	19/01/2023	Company Petition (Companies Act)	710102008402023		MEERA CHATTERJEE VS BHARAT BHUSHAN TECHNOLOGIES PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	30/01/2023	Pgs not clear 56 to 64,97,98,181, 3rs court fees missed in vakaltnama, advance service missed	PAWAS
47	19/01/2023	Company Appeal(Companies Act)	710102008462023		MEERA CHATTERJEE VS BHARAT BHUSHAN TECHNOLOGIES PRIVATE LIMITED.	Sec. 59	30/01/2023	Wrong case type select,company master data missed,sign missed on true copy stamp in annexure, pgs not clear 59 to 70,178, small font 185 to 188, 3rs court fees missed in vakaltnama	Vaibhav Dang

48	19/01/2023	Company Appeal(Companies Act)	710102008452023		MEERA CHATTERJEE VS BHARAT BHUSHAN TECHNOLOGIES PRIVATELIMITED.	Sec 252 (1)	30/01/2023	Pgs cut 92, pgs not clear 106	Sachin Mittal
49	20/01/2023	Company Appeal(Companies Act)	710102008652023		MEERA CHATTERJEE VS BHARAT BHUSHAN TECHNOLOGIES PRIVATELIMITED.	Sec 252 (1) - By Government Body	31/01/2023	Wrong jurisdiction according to master data	PUNEET
50	19/01/2023	Company Appeal(Companies Act)	710102008232023		MEERA CHATTERJEE VS BHARAT BHUSHAN TECHNOLOGIES PRIVATELIMITED.	Sec 252 (3)	3/2/2023	NCLT name missed on cover pgs,memo of parties/synopsis/list of dates &&&ev ents missed,company master data missed, mentioned serial no on right side top of bottom	LAXMI NARAIN
51	20/01/2023	Company Petition IB (IBC)	710102008792023		NAVEEN BAJAJ VS BHARAT BHUSHAN TECHNOLOGIES PRIVATELIMITED.	Section 94(1)	30/01/2023	estamp paper wrong arrange, page:32 , 39, 41, 95-97, not clear, 25rs advocate welfare and 3rs court fee missed, etc	Atul Bhatia
52	20/01/2023	Company Appeal(Companies Act)	710102009022023		NAVEEN BAJAJ VS BHARAT BHUSHAN TECHNOLOGIES PRIVATELIMITED.	Sec 252 (3)	30/01/2023	No sign in every pgs of petition,small font 59 to 64,119 pgs wrong arrange 60,61,72,135,138,141, vakaltnama missed, roc &&& advance service missed.	Dipanshu Chugh
53	20/01/2023	Company Petition (Companies Act)	710102008882023		DEEPTI GUPTA VS REGISTRAR OF COMPANIES	Sec 252 (3)	31/01/2023	Wrong case type select, pg no 36 repeated,pgs not clear 43,49, pg no 100 missed, wrong income tax advance service missed, true copy stamp missed in annexuress	Rupinder Singh Bhatia

54	20/01/2023	Company Appeal(Companies Act)	710102009032023		DEEPTI GUPTA VS REGISTRAR OF COMPANIES	Sec 252 (1)	31/01/2023	Double serial no. in annexure from pg no 8 to 19,pgs not clear 24,25,29, pg no 68 missed , true copy sign missed in annexure,AoA missed	Hitesh
55	20/01/2023	Company Petition IB (IBC)	710102009142023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS AASHIYANA INFRASTRUCTURE DEVELOPMENT PRIVATE LIMITED	IBC under Sec 7	30/01/2023	master index wrong arrange, page:94, 96-100, cut, page:222-223 not clear, 243-265 not clear, etc	MOHD.MOONIS ABBASI
56	21/01/2023	Company Petition IB (IBC)	710102009172023		NIMISH BHATNAGAR VS ABW INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	30/01/2023	wrong section and case type wrong, etc	Paramvir
57	21/01/2023	Company Petition IB (IBC)	710102009192023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROCESS VS SURESH DHAWAN	Section 95(1)	30/01/2023	index wrong arrange, page:28-30 not clear, etc	Abhishek
58	21/01/2023	Company Petition IB (IBC)	710102009402023		JETSERVE AVIATION PRIVATE LIMITED VS SPICEJET TECHNIC PRIVATE LIMITED	IBC Under Sec 9	30/01/2023	multiple document uploaded, please remove old document and upload fresh document. 200 pages per volume with volume wise index, etc	Ritesh Agrawal
59	21/01/2023	Company Petition IB (IBC)	710102009202023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROFESSIONAL VS ASHWANI MALHOTRA	Section 95(1)	30/01/2023	page:28-30 not clear, etc	Abhishek

60	21/01/2023	Company Appeal(Companies Act)	710102009452023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROFESSIONAL VS ASHWANI MALHOTRA	Sec 252 (1)	31/01/2023	Merge in one pdf after that upload the petition with master index	RAMESH CHAND JUNEJA
61	21/01/2023	Company Petition IB (IBC)	710102009212023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROFESSIONAL VS VALLABH DHAWAN	Section 95(1)	30/01/2023	page:25 not clear, estamp paper notary stamp missed, etc	Abhishek
62	21/01/2023	Company Petition IB (IBC)	710102009182023		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROFESSIONAL VS RUPIN MALHOTRA	Section 95(1)	30/01/2023	page:26-27 not clear, page:56 not clear, estamp paper notary stamp missed, etc	Abhishek
63	23/01/2023	Contempt Petition (IBC)	710102009612023		AFM FOODS LIMITED VS KUMAR FOOD INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	1/2/2023	wrong section and case type wrong, contact to registry, etc	CHANDRA
64	10/11/2022	Company Petition (Companies Act)	710102093062022		ART BUSINESS & CONSUMER FINANCE (INDIA)PRIVATE LIMITED VS ART CORPORATE FINANCE (INDIA) PRIVATELIMITED	Sec. 230-232 - Second Motion	30/01/2023	Wrong case type select,link 2nd motion with 1st motion,small font 107 to 113,116 to 119,175 to 185, e stamp and affidavit not notarize from pg no 242 to 249	Gaurav
65	23/01/2023	Company Appeal(Companies Act)	710102009652023		ART BUSINESS & CONSUMER FINANCE (INDIA)PRIVATE LIMITED VS ART CORPORATE FINANCE (INDIA) PRIVATELIMITED	Sec 252 (1)	31/01/2023	Incomplete documents	RAMESH CHAND JUNEJA

66	24/01/2023	Company Appeal(Companies Act)	710102010052023		ART BUSINESS & CONSUMER FINANCE (INDIA)PRIVATE LIMITED VS ART CORPORATE FINANCE (INDIA) PRIVATELIMITED	Sec 252 (3)	1/2/2023	incomplete documents uploaded	KISHANKUMAR GUPTA
67	25/01/2023	Company Petition IB (IBC)	710102010312023		AS AIR SYSTEMS PRIVATE LIMITED VS IREO GRACE REALTECH PRIVATE LIMITED	IBC Under Sec 9	30/01/2023	multiple document uploaded, remove multiple document, proof of service missed, contact to registry, etc	Rishi Sehgal
68	24/01/2023	Company Petition IB (IBC)	710102010062023		BANK OF BARODA VS GOLDENLINE INFRASTRUCTURES PRIVATELIMITED	IBC under Sec 7	30/01/2023	volume 2 index missed, page:305-308 not clear, etc	Sougat Sinha
69	26/01/2023	Company Petition IB (IBC)	710102010452023		MR. ABDUL WAJID PM PROPRIETOR OF M/S THW INTERNATIONAL VS P AND G ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	31/01/2023	page numbering top of the right corner , pages wrong arrange, contact to registry, etc	K KOTESWARA RAO CHENNAI
70	26/01/2023	Company Petition IB (IBC)	710102010482023		VIHAAN EXIMS COMPANY PRIVATE LIMITED VS YES BANK LIMITED	IBC Under Sec 10	31/01/2023	page:43, 49-55, 93-99, 104-105, 146, not clear, respondent issue, etc	Bharti Nawlani
71	23/01/2023	Company Petition (Companies Act)	710102009762023		NEERU MALIK VS SANTASHA REAL ESTATE PRIVATE LIMITED	Sec. 73(4)	31/01/2023	Pgs not clear 19, nclt form 11 missed	Pankaj
72	23/01/2023	Company Petition (Companies Act)	710102009712023		VIKAS AGGARWAL VS FOOD AND BIOTECH ENGINEERS (INDIA)PRIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	31/01/2023	Fees missed of section 242, pgs not clear 44,45,51,80 pgs in hindi 65,69,77,79,94,95,99, 1rs court fees missed in vakaltnama, serve the petition to all respondent	Parvindra
73	25/01/2023	Company Petition (Companies Act)	710102010402023		SHIPPY BUDHRAJA VS HOLY-LAND MARKETING PRIVATE LIMITED	Sec. 59,Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 244(1)	1/2/2023	Pgs not clear 122,124,236,471 volume wise separate index missed,remove rule 11 application from petition,company master data missed	Varun

74	23/01/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102009702023		ALLIANCE REVOLUTION INFRA PROJECTSPRIVATE LIMITED VS HOLY-LAND MARKETING PRIVATE LIMITED	Sec. 230-232 - Second Motion	2/2/2023	Pgs not clear 187 to 199	NARESH
75	24/01/2023	Company Appeal(Companies Act)	710102009812023		ALLIANCE REVOLUTION INFRA PROJECTSPRIVATE LIMITED VS HOLY-LAND MARKETING PRIVATE LIMITED	Sec 252 (1)	1/2/2023	Pgs not clear 28,29,30,32,33 to 41	MANISH
76	25/01/2023	Company Petition (Companies Act)	710102010332023		PAHUJA LAW ACADEMY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	1/2/2023	Wrong case type select,council sign missed in master index, pgs cut 51,53, pgs not clear 154,155,156 to 159,314 to 526, volume wise separate index missed	Abdul
77	27/01/2023	Company Petition IB (IBC)	710102010672023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. ASHOK KUMAR SIROHI	Section 95(1)	31/01/2023	page:101 , 292-297, not clear, etc	Atul Sharma
78	25/01/2023	Company Petition IB (IBC)	710102010382023		SHREE GANRAJ COAL TRANSPORT PRIVATE LIMITED VS OFFICE OF ASSISTANT COMMISSIONER CGST	Rule 11 of NCLT, 2016	30/01/2023	wrong section and case type wrong, etc	RAKESH KUMAR

79	27/01/2023	CA(A) Merger and Amalgamation(Companies Act)	710102010512023		MUDRIKA FISCAL SERVICES PVT LTD VS OFFICE OF ASSISTANT COMMISSIONER CGST	Sec. 230-232, Sec 234	2/2/2023	Pgs not clear 255,257,263,281,329 to 341,360 to 363,409 to 429,439,449,455,491,532,537 to 542,544,546,590,609,611,612,690 to 692,694,697,701,706,710,769 to 776,812 to 816,820,822,872,1044,1046,1068,1190,1209,1546,1547,1568,1569,1572,1573,1575,1660 to 1663,1669,1670,1678,1680,1683,1684,1688,1689,1691,1692,1699,1700,1715,17	Aman
80	27/01/2023	Company Petition IB (IBC)	710102010542023		BANSI DHAR BAJAJ VS OFFICE OF ASSISTANT COMMISSIONER CGST	Section 94(1)	31/01/2023	page:40 not clear,	Gaurav Joshi
81	27/01/2023	Company Petition IB (IBC)	710102010662023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MS. NEETA SAHA	Section 95(1)	31/01/2023	page:297-305, not clear, 25rs advocate welfare 3rs court fee missed, etc	Atul Sharma
82	27/01/2023	Company Petition IB (IBC)	710102010692023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. ANIEL KUUMAR SAHA	Section 95(1)	31/01/2023	page:280-281, 300-308, not clear, etc	Atul Sharma
83	27/01/2023	Company Petition IB (IBC)	710102010682023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. AUNIRBAN SAHA	Section 95(1)	31/01/2023	page:274-275, 294-302, not clear, etc	Atul Sharma
84	28/01/2023	Company Petition IB (IBC)	710102010982023		BEVERLY HILLS FASHIONS PRIVATE LIMITED. VS MR. AUNIRBAN SAHA	IBC Under Sec 10	31/01/2023	page:20 notary stamp missed, page:70-79, 87, not clear, advocate enrollment no not mention in Vakaltnama, etc	Manoj
85	27/01/2023	Company Petition IB (IBC)	710102010702023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MS. MANJU SIROHI	Section 95(1)	31/01/2023	page:230, 249-257, not clear, etc	Atul Sharma

86	28/01/2023	Company Appeal(Companies Act)	710102010822023		ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MS. MANJU SIROHI	Sec 252 (3)	2/2/2023	Pgs not clear 23 to 29,57, 50rs e stamp missed with power of attorney, pg no 68,69,94 missed, serial no 143 to 145 cut, true copy sign missed in annexure, merge in one pdf after that upload the petition	SAURABH
87	29/01/2023	Company Petition IB (IBC)	710102011352023		STATE BANK OF INDIA VS SHARP MINT LIMITED	IBC under Sec 7	1/2/2023	no doc	SIDDHARTH SANGAL
88	29/01/2023	Company Petition (Companies Act)	710102011392023		DEV VERSHA JATRO-VALLEY PRIVATE LIMITED VS SHARP MINT LIMITED	Sec 252 (1)	2/2/2023	Wrong case type select	ASHISH
89	29/01/2023	Company Petition (Companies Act)	710102011382023		GEM INFO SOLUTIONS PRIVATE LIMITED VS SHARP MINT LIMITED	Sec 252 (3)	2/2/2023	Wrong case type select, two pgs are without serial no after pg no 02 ,pgs not clear 53 to 58, council sign missed in last pg of petition	ASHISH
90	29/01/2023	Company Petition (Companies Act)	710102011372023		GREEN VALLEY JATRO- ENERGY PRIVATE LIMITED VS SHARP MINT LIMITED	Sec 252 (3)	2/2/2023	Wrong case type select	ASHISH
91	29/01/2023	Company Petition (Companies Act)	710102011412023		UPPAL HOUSING PRIVATE LIMITED VS UMANG CO-DEVELOPERS PRIVATE LIMITED	Sec. 242(4)	2/2/2023	Fees missed of sections 98,99,97, pg no 54 e stamp no notarize, pgs not clear 64,67,73,96,104,114,118,120,122,124,125,147, pgs in hindi 159,161,163,174, double serial no from pg no 183 to 229,vakaltnama missed,serve the petition to all respondent, no sign on true copy stamp in annexure	KNM & Partners
92	29/01/2023	Company Petition (Companies Act)	710102011402023		GANDHARVA HOLDINGS LIMITED VS UMANG CO-DEVELOPERS PRIVATE LIMITED	Sec 252 (1)	2/2/2023	Wrong case type select,council sign missed in last pg of petition, pgs not clear 56,58,72,73,78	ASHISH



93	1/2/2023	Transfer Petition (IBC)	710102012112023		ASHEMET SINGH BHATIA VS GRANITE GATE PROPERTIES PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	3/2/2023	page: 259, 266, 290, 334-337, 341-344, 348, 366, 367, 372-375, 382, 392, 395, 775, not clear, main case no also not mentioned	Sonam Sharma
94	26/11/2022	Interlocutory Application (I.B.C)	710102098052022	COMPANY PETITION IB (IBC)/327(ND)2022	M/S WINSTROL PETROCHEMICAL S PVT. LTD. VS WOODHILL INFRASTRUCTURE LIMITED.	Application under any other provisions- IBC	3/2/2023	affidavit back with stamp paper	RAJESH RAI
95	29/11/2022	Interlocutory Application (I.B.C)	710102098772022	COMPANY PETITION IB (IBC)/65(ND)2020	RANJAN CHAKRABORTI VS WOODHILL INFRASTRUCTURE LIMITED.	Application under any other provisions- IBC	3/2/2023	Page No Missing in PDF and Index After 10	RANJAN
96	29/11/2022	Interlocutory Application (I.B.C)	710102098592022	COMPANY PETITION IB (IBC)/1565(PB)2018	MANU GOEL VS ATUL KUMAR KANSAL	Sec 60(5)	3/2/2023	page number missing in application and index	honey Khanna
97	29/11/2022	Interlocutory Application (I.B.C)	710102098562022	COMPANY PETITION IB (IBC)/1565(PB)2018	SIMMI BHASKAR VS ATUL KUMAR KANSAL	Sec 60(5)	3/2/2023	page number Incomplete in index and 25-28 cut and Proof of Service Missing	honey Khanna
98	29/11/2022	Interlocutory Application (I.B.C)	710102098572022	COMPANY PETITION IB (IBC)/1565(PB)2018	DEEPAK THAKKAR VS ATUL KUMAR KANSAL	Sec 60(5)	3/2/2023	stamp paper missing	honey Khanna
99	29/11/2022	Interlocutory Application (I.B.C)	710102098552022	COMPANY PETITION IB (IBC)/1565(PB)2018	BARASIA ADVERTISING LTD VS ATUL KUMAR KANSAL	Sec 60(5)	3/2/2023	page number missing in application and index	honey Khanna
100	7/12/2022	Interlocutory Application (I.B.C)	710102100952022	COMPANY PETITION IB (IBC)/2130(ND)2019	ANITA WISSENBACH VS ATUL KUMAR KANSAL	Sec 60(5)	3/2/2023	Remove Old Vakalatnama	RAJESH AGRAWAL
101	13/12/2022	Interlocutory Application (I.B.C)	710102102762022	COMPANY PETITION IB (IBC)/492(ND)2018	KIRAN MARTIN GOLLA VS M/S SUNGIL INDIA PRIVATE LIMITED	Sec 60(5)	3/2/2023	Section Wrong According your pdf please choose Application under any other provisions- IBC	Davesh Bhatia
102	15/12/2022	Interlocutory Application (I.B.C)	710102103502022	COMPANY PETITION IB (IBC)/662(ND)2022	MOTHERS PRIDE DAIRY INDIA PVT. LTD. VS SANTOSHI FINLEASE PRIVATE LIMITED	Sec 60(5)	3/2/2023	page No. 80-88 , 92-108, True Copy Sign Missing	Anurag

103	4/1/2023	Restoration Application (IBC)	710102001042023	INTERLOCUTORY APPLICATION (I.B.C)/5313(PB)2022	VINOD KUMAR & ORS VS M/S SARE GURUGRAM PVT. LTD ( EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT. LTD	Application under any other provisions- IBC	1/2/2023	main case not link with application section wrong technically according your pdf affidavit back date	SURENDER
104	10/1/2023	Interlocutory Application (I.B.C)	710102003202023	COMPANY PETITION IB (IBC)/1529(ND)2019	PRABHAKAR KUMAR VS MR. ASHOK AGARWAL	Sec 66(1)	31/01/2023	section wrong according pdf Pg-30,31in hindi Pg-42,49 ,54,57,58,not clear	PRABHAKAR KUMAR
105	12/1/2023	Interlocutory Application (I.B.C)	710102004052023	COMPANY PETITION IB (IBC)/1627(PB)2019	AISHWARYA MOHAN GAHRANA VS MR. ASHOK AGARWAL	Application under any other provisions- IBC	31/01/2023	Counsel Detail Missing in Memo Party	A M Gahrana
106	13/01/2023	Interlocutory Application (I.B.C)	710102004892023	COMPANY PETITION IB (IBC)/468(ND)2020	AVINASH KUMAR SINGH VS MR. ASHOK AGARWAL	22(3)a	3/2/2023	Date Missing in Vakalatnama	ASHOK
107	13/01/2023	Interlocutory Application (I.B.C)	710102004942023	COMPANY PETITION IB (IBC)/607(PB)2020	MINDPOOL CONSULTANTS PVT LTD VS MR. ABHIMANYU MITTAL	Sec 60(5)	31/01/2023	pagination not done on pdf	Anjaneya
108	16/01/2023	Interlocutory Application (I.B.C)	710102006762023	COMPANY PETITION IB (IBC)/2690(ND)2019	AISHWARYA MOHAN GAHRANA VS MR. ABHIMANYU MITTAL	Application under any other provisions- IBC	31/01/2023	Counsel Detail Missing in Memo Party	A M Gahrana
109	20/01/2023	Interlocutory Application (I.B.C)	710102009042023	COMPANY PETITION IB (IBC)/408(ND)2018	SULOCHANA DEVI VS MR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	1/2/2023	Pg-290 to 295 in hindi ticket not allowed on vakalatnama content	MANISH
110	20/01/2023	Company Application(Comp anies Act)	710102008892023	COMPANY PETITION (COMPANIES ACT)/57(ND)2022	VIKRAMADITYA EXPORTS PRIVATE LIMITED VS MR. JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec. 271-273	30/01/2023	need to additional	PRAVEEN
111	20/01/2023	Interlocutory Application (I.B.C)	710102008782023	COMPANY PETITION IB (IBC)/1913(ND)2019	ALLAHABAD BANK VS NIMITAYA HOTEL AND RESORTS LIMITED	Application under any other provisions- IBC	3/2/2023	section wrong - Please Choose - Any Other Provision IBC	manuj nagrath

112	22/01/2023	Interlocutory Application (I.B.C)	710102009582023	COMPANY PETITION IB (IBC)/753(ND)2022	STATE BANK OF INDIA VS SEEMA DHINGRA	Rule 11 of NCLT, 2016	31/01/2023	memo party missing and page number 12-14,29-34, not clear page and page double number after 15 page	ARV CHAMBERS LAW
113	21/01/2023	Interlocutory Application (I.B.C)	710102009382023	COMPANY PETITION IB (IBC)/387(ND)2022	SHRI KHATU SHYAM TRANSPORT VS M/S TRN ENERGY PVT. LTD	Rule 11 of NCLT, 2016	31/01/2023	section wrong according your pdf	Ravi Bharuka
114	21/01/2023	Interlocutory Application (I.B.C)	710102009492023	COMPANY PETITION IB (IBC)/29(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR VS M/S TRN ENERGY PVT. LTD	Application under any other provisions- IBC	31/01/2023	page number 23,24-25 not clear page and page numbering wrong after 44 page	Sajeve Bhushan Deora
115	21/01/2023	Interlocutory Application (I.B.C)	710102009222023	COMPANY PETITION IB (IBC)/995(ND)2018	GAGAN JUNEJA & ORS. VS MR. ANIL MATTA RESOLUTION PROFESSIONAL FOR PRIMROSE INFRATECH PRIVATE LIMITED	Sec 60(5)	31/01/2023	welfare and court fee missing and page 128 not clear page	KARAN
116	21/01/2023	Interlocutory Application (I.B.C)	710102009502023	COMPANY PETITION IB (IBC)/792(ND)2022	CANARA BANK VS RAMKESH BASHISHT	Rule 11 of NCLT, 2016	31/01/2023	section wrong according your pdf and page number 1 to 2 not mention in index	Saurabh Kushawaha
117	22/01/2023	Interlocutory Application (I.B.C)	710102009542023	COMPANY PETITION IB (IBC)/17(ND)2019	NIKHIL SRIVASTAVA VS MANOJ KULSHRESTHA	Sec 60(5)	31/01/2023	stamp paper not notarize and double page number after 18 page and section not mention in index	Hardik Khatri
118	21/01/2023	Interlocutory Application (I.B.C)	710102009152023	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA VS MANOJ KULSHRESTHA	Sec 54(1)	31/01/2023	68 page missing and 35 page not clear and double page number mention in index and section not mention in index	HARI BABU
119	22/01/2023	Interlocutory Application (I.B.C)	710102009552023	COMPANY PETITION IB (IBC)/17(ND)2019	AMRENDRA PRATAP SINGH VS MANOJ KULSHRESTHA	Sec 60(5)	31/01/2023	stamp paper not notarize and section not mention in index and page number 100 not clear	Hardik Khatri
120	21/01/2023	Interlocutory Application (I.B.C)	710102009332023	COMPANY PETITION IB (IBC)/725(ND)2020	NAKUL BHARANA VS COMMITTEE OF CREDITORS FOR CORPORATE DEBTOR THROUGH LEAD BANK	Rule 11 of NCLT, 2016	31/01/2023	section wrong according your pdf	APOORV

121	21/01/2023	Interlocutory Application (I.B.C)	710102009512023	COMPANY PETITION IB (IBC)/790(ND)2022	THE CANARA BANK LIMITED VS KRISHAN PAL SINGH	Rule 11 of NCLT, 2016	31/01/2023	page number 1-2 not mention in index page number missing after 2 page and section wrong according your pdf	Saurabh Kushawaha
122	24/01/2023	Interlocutory Application (I.B.C)	710102009862023	COMPANY PETITION IB (IBC)/408(ND)2018	WORXPACE CONSULTING PVT. LTD. VS HINDUSTAN ISPAT	Sec 43(1) r/w Sec 44 (1)	30/01/2023	wrong file	SIDDHARTH AGGARWAL
123	23/01/2023	Interlocutory Application (I.B.C)	710102009672023	COMPANY PETITION IB (IBC)/731(PB)2018	ASHWINI MEHRA VS HINDUSTAN ISPAT	Rule 11 of NCLT, 2016	31/01/2023	mention two main case number and page number 133,135,188-189, not clear page	RAGHAV CHADHA
124	25/01/2023	Interlocutory Application (I.B.C)	710102010352023	COMPANY PETITION IB (IBC)/607(PB)2020	MRS. PREM LATA MOHANTY VS MR. ABHIMANYU MITTAL	Sec 60(5)	31/01/2023	wrong section and case type wrong, remove double pagination on every pages, contact to registry,etc	Anjaneya
125	25/01/2023	Interlocutory Application (I.B.C)	710102010202023	COMPANY PETITION IB (IBC)/419(PB)2018	ANIL KUMAR LIQUIDATOR VS PEARL VISION PVT. LTD.	Application under any other provisions- IBC	1/2/2023	page number 45,47-50,99-100,104-105,121-141, not clear page	CA ANIL KUMAR
126	24/01/2023	Interlocutory Application (I.B.C)	710102009832023	COMPANY PETITION IB (IBC)/639(PB)2018	SURENDRA RAJ GANG VS PEARL VISION PVT. LTD.	Sec 60(5)	31/01/2023	122-124, not clear page	MISHA
127	25/01/2023	Interlocutory Application (I.B.C)	710102010292023	COMPANY PETITION IB (IBC)/739(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	1/2/2023	applicant sign missing in prayer	Azeem A. Dost
128	25/01/2023	Interlocutory Application (I.B.C)	710102010192023	COMPANY PETITION IB (IBC)/438(PB)2018	ANIL KUMAR LIQUIDATOR VS PIXION MEDIA PVT. LTD.	Application under any other provisions- IBC	1/2/2023	45,47-50,95-114, not clear page	CA ANIL KUMAR
129	24/01/2023	Interlocutory Application (I.B.C)	710102010102023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA VS PIXION MEDIA PVT. LTD.	Application under any other provisions- IBC	1/2/2023	Page No. 318-344 360, Page Not Clear	Sajeve Bhushan Deora
130	24/01/2023	Interlocutory Application (I.B.C)	710102010022023	COMPANY PETITION IB (IBC)/654(PB)2019	AVJ DEVELOPERS (INDIA) PRIVATE LIMITED VS PIXION MEDIA PVT. LTD.	Application under any other provisions- IBC	1/2/2023	Wrongly Filed Need to be Additional	Mani Gupta

131	24/01/2023	Interlocutory Application (I.B.C)	710102010072023	COMPANY PETITION IB (IBC)/625(PB)2018	NISHANT GAURAV GUPTA VS PIXION MEDIA PVT. LTD.	Application under any other provisions- IBC	1/2/2023	Page No. 24, Page Not clear	NAMRATA RANGA
132	24/01/2023	Interlocutory Application (I.B.C)	710102010032023	COMPANY PETITION IB (IBC)/923(PB)2018	SNEH PRABHA & 73 ORS VS RABINDRA KUMAR MINTRI	Sec 60(5)	1/2/2023	Master Index Missing and Volume- 2 Index Missing and Vakalatnama Missing According your Index and Applicant Sign Missing in Prayer	PAWAN KUMAR RAY
133	24/01/2023	Interlocutory Application (I.B.C)	710102010092023	COMPANY PETITION IB (IBC)/2130(ND)2019	ANKIT GOYAL AND SMT SUSHEELA GOYAL VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Sec 60(5)	1/2/2023	E-Stamp Paper Missing	CHANDRA SHEKHER GUPTA
134	25/01/2023	Interlocutory Application (I.B.C)	710102010252023	COMPANY PETITION IB (IBC)/2012(ND)2019	AWSUM PROTEINS LIMITED VS NAKUL MITTAL	Sec 66(1)	1/2/2023	wrong file need to additional	MANIK GOYAL
135	25/01/2023	Interlocutory Application (I.B.C)	710102010182023	COMPANY PETITION IB (IBC)/1529(ND)2019	PRABHAKAR KUMAR VS NAKUL MITTAL	Sec 30	3/2/2023	true copy missing in annexure page and page number wrong mention in index vol2 vol3 vol4	PRABHAKAR KUMAR
136	27/01/2023	Interlocutory Application (I.B.C)	710102010632023	COMPANY PETITION IB (IBC)/393(ND)2022	MAV STEELS PRIVATE LIMITED VS M/S SUNDER ENGINEERING WORKS THROUGH MR. SIDDHANT JAIN PROPRIETOR	Application under any other provisions- IBC	30/01/2023	memo party missed in and in application rule wrong according your need to sign on every pages on application	SAURABH
137	27/01/2023	Interlocutory Application (I.B.C)	710102010652023	COMPANY PETITION IB (IBC)/1088(PB)2020	MR. PARDEEP KUMAR SETHI RESOLUTION PROFESSIONAL VS M/S SUNDER ENGINEERING WORKS THROUGH MR. SIDDHANT JAIN PROPRIETOR	Sec 30	3/2/2023	welfare missing and separate index volume 1 volume 2 volume 3 and due payment other section	Khushboo Shah
138	27/01/2023	Interlocutory Application (I.B.C)	710102010752023	COMPANY PETITION IB (IBC)/104(PB)2017	ROHIT SEHGAL VS ANIL KOHLI & ANR	Sec 60(5)	1/2/2023	page number not mention index memo party	Shashwat Anand
139	26/01/2023	Interlocutory Application (I.B.C)	710102010472023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR VS ANIL KOHLI & ANR	Application under any other provisions- IBC	1/2/2023	vol1 missing	Sajeve Bhushan Deora

140	27/01/2023	Interlocutory Application (I.B.C)	710102010712023	COMPANY PETITION IB (IBC)/1528(PB)2018	JATIN MADAN VS ANIL KOHLI & ANR	Sec 60(5)	3/2/2023	e-stamp paper missing and welfare missing and true copy missing in annexure page and page number double after 13 page	Anoop Kumar Sharma
141	27/01/2023	Interlocutory Application (I.B.C)	710102010602023	COMPANY PETITION IB (IBC)/1887(ND)2019	RESHMA MITTAL VS RAMESH SHARMA	Sec 66(1)	1/2/2023	welfare and court fee missing in vakalatnama	CA. Reshma Mittal
142	27/01/2023	Interlocutory Application (I.B.C)	710102010722023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR VS RAMESH SHARMA	Application under any other provisions- IBC	1/2/2023	71-76,159, not clear page and 155-156,286,290, hindi page	Sajeve Bhushan Deora
143	27/01/2023	Interlocutory Application (I.B.C)	710102010592023	COMPANY PETITION IB (IBC)/138(ND)2018	ARVIND GARG VS RAMESH SHARMA	Sec 60(5)	1/2/2023	section wrong according your pdf	Arvind Garg
144	28/01/2023	Interlocutory Application (I.B.C)	710102010852023	COMPANY PETITION IB (IBC)/1374(ND)2019	SUMAN KUMAR VERMA VS RAMESH SHARMA	Application under any other provisions- IBC	1/2/2023	Payment Other Section Due Payment	SUMAN
145	27/01/2023	Interlocutory Application (I.B.C)	710102010582023	COMPANY PETITION IB (IBC)/588(ND)2022	STATE BANK OF INDIA VS ABHILAHA AGGARWAL	Rule 11 of NCLT, 2016	1/2/2023	stamp paper missing and memo party missing	ARV CHAMBERS LAW
146	28/01/2023	Interlocutory Application (I.B.C)	710102011122023	COMPANY PETITION IB (IBC)/3083(ND)2019	ADTV COMMUNICATIONS PRIVATE LIMITED VS RAKESH KUMAR JAIN	Rule 11 of NCLT, 2016	1/2/2023	Incomplete Documents Main Case Missing in PDF and Index Missing and Memo party Missing and Sign Missed in Application and E-Stamp and Affidavit Missing	Siddharth Bhatli
147	28/01/2023	Interlocutory Application (I.B.C)	710102010922023	COMPANY PETITION IB (IBC)/307(ND)2019	ANIL KHOLI RESOLUTION PROFESSIONAL VS VISHA BHAMBRI	Application under any other provisions- IBC	1/2/2023	317-321,323-325, not clear page	ABHISHEK
148	27/01/2023	Interlocutory Application (I.B.C)	710102010642023	COMPANY PETITION IB (IBC)/1887(ND)2019	RESHMA MITTAL VS RAMESH SHARMA	Sec 43(1) r/w Sec 44 (1)	1/2/2023	welfare and court fee missing and stamp paper missing and page number wrong after 27 page	CA. Reshma Mittal
149	28/01/2023	Company Application(Compnies Act)	710102011192023	COMPANY PETITION (COMPANIES ACT)/165(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	1/2/2023	Need to Applicant Sign on Every Pages in Application Pages and Page No. 11-12 Page Not Clear	Archana Lakhotia

150	28/01/2023	Interlocutory Application (I.B.C)	710102011112023	COMPANY PETITION IB (IBC)/781(ND)2022	A T O (I) LTD VS HIL (INDIA) LIMITED	Application under any other provisions- IBC	1/2/2023	Memo Party Missing and Section Not Mentioned in Index and Application	PRAVEEN
151	28/01/2023	Interlocutory Application (I.B.C)	710102011022023	COMPANY PETITION IB (IBC)/822(ND)2021	VIVEK SHARMA RESOLUTION PROFESSIONAL VS HIL (INDIA) LIMITED	Sec 60(5)	1/2/2023	Memo Party Missing	Vivek Sharma
152	28/01/2023	Interlocutory Application (I.B.C)	710102011132023	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	3/2/2023	notary missing stamp paper and affidavit and page number 99-102 not clear page and true copy missing and court fee missing	ANCHIT
153	30/01/2023	Interlocutory Application (I.B.C)	710102011492023	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS PEBBLES PROLEASE PVT. LTD.	Application under any other provisions- IBC	1/2/2023	Pg-7 to 11 not clear	NEERAJ KUMAR JAIN
154	30/01/2023	Interlocutory Application (I.B.C)	710102011662023	COMPANY PETITION IB (IBC)/408(ND)2018	MOHINDER SINGH VS JALESH KUMAR GROVER MONITORING PROFESSIONAL OF M/S IREO FIVERIVER PRIVATE LIMITED	Sec 60(5)	1/2/2023	138-144,181,183,185,not clear page and ticket not allowed mid on vakalatnama and page number 305 missing	MANISH
155	30/01/2023	Company Application(Comp anies Act)	710102011512023	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MR. ANIRUDH RASTOGI VS MRS. SURBHI GOEL	Rule 11 of NCLT	31/01/2023	section wrong	Sana
156	28/01/2023	Company Application(Comp anies Act)	710102011232023	COMPANY PETITION (COMPANIES ACT)/181(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	1/2/2023	Need to Applicant Sign on Every Pages in Application Pages and Page No. 11-12 Page Not Clear	Archana Lakhotia
157	31/01/2023	Interlocutory Application (I.B.C)	710102011942023	COMPANY PETITION IB (IBC)/85(ND)2021	CITY CENTRE WELFARE ASSOCIATION OF ALMPPL VS ANJU SAHNI	Rule 11 of NCLT, 2016	3/2/2023	affidavit back date and memo party missing	Abhishek
158	28/01/2023	Company Application(Comp anies Act)	710102011222023	COMPANY PETITION (COMPANIES ACT)/174(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	1/2/2023	Need to Applicant Sign on Every Pages in Application Pages and Page No. 11-12 Page Not Clear	Archana Lakhotia
159	29/01/2023	Interlocutory Application (I.B.C)	710102011302023	COMPANY PETITION IB (IBC)/651(ND)2020	SHYAM SUNDAR AGARWAL VS SAMAYAT SERVICES LLP	Sec 60(5)	1/2/2023	Page No. Missing of Proof of Service in PDF According	Bhanu Gupta

160	29/01/2023	Interlocutory Application (I.B.C)	710102011282023	COMPANY PETITION IB (IBC)/307(ND)2019	ANIL KOHLI RESOLUTION PROFESSIONAL VS SAMAYAT SERVICES LLP	Application under any other provisions- IBC	1/2/2023	Page No. 388, 395,400 , 407, Need to English Translate copy and Page No. 399 , 401-406 382, 384, 385 , Page Not clear	ABHISHEK
161	28/01/2023	Company Application(Comp anies Act)	710102011242023	COMPANY PETITION (COMPANIES ACT)/189(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	1/2/2023	11-12,15-16 not clear page and sign missing in application page	Archana Lakhotia
162	1/2/2023	Interlocutory Application (I.B.C)	710102012092023	COMPANY PETITION IB (IBC)/1788(PB)2018	MAHIMA REAL ESTATE PRIVATE LIMITED VS DEEPAK KUMAR AGARWAL	Sec 60(5)	3/2/2023	60-62 not clear page	Ravindra Kumar
163	31/01/2023	Company Application(Comp anies Act)	710102011842023	COMPANY PETITION (COMPANIES ACT)/67(ND)2021	KAMLESH SHARMA VS DRG WELLNESS PVT LTD & ORS	Rule 11 of NCLT	3/2/2023	need to sign every page in application and memo party missing and due payment other section	aaryan sharma
164	30/01/2023	Interlocutory Application (I.B.C)	710102011652023	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL VS SHYAM SEHGAL & OTHERS	Sec 66(1)	3/2/2023	section wrong and welfare and court fee missing and 104 page not clear	Rakesh Kumar Jindal
165	30/01/2023	Interlocutory Application (I.B.C)	710102011612023	COMPANY PETITION IB (IBC)/723(ND)2020	PRAMOD KUMAR SHARMA RP (APPLICATION UNDER SECTION 66) VS SHAILENDRA AGARWAL	Sec 66(1)	3/2/2023	section wrong and applicant sign missing in prayer and 57, 73 cut page and page number 88,91,93,94, not clear page	Nilotpal Shyam
166	30/01/2023	Company Application(Comp anies Act)	710102011472023	COMPANY PETITION (COMPANIES ACT)/182(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	3/2/2023	sign missing in application page and 11-12 page not clear	Archana Lakhotia
167	30/01/2023	Interlocutory Application (I.B.C)	710102011422023	COMPANY PETITION IB (IBC)/104(PB)2018	RESOLUTION PROFESSIONAL VS SHRI TEK CHAND	Application under any other provisions- IBC	3/2/2023	page 76,78,79, cut page	SHIKHIL
168	31/01/2023	Interlocutory Application (I.B.C)	710102011732023	COMPANY PETITION IB (IBC)/1164(ND)2019	RAVI BANSAL VS SHRI TEK CHAND	Application under any other provisions- IBC	3/2/2023	98-105,110, not clear page and volume wise index missing	Ravi
169	25/01/2023	Interlocutory Application (I.B.C)	710102010362023	COMPANY PETITION IB (IBC)/607(PB)2020	MRS. RITTU MOHANTY VS MR. ABHIMANYU MITTAL	Sec 60(5)	1/2/2023	42-43 not clear page	Anjaneya
170	1/2/2023	Interlocutory Application (I.B.C)	710102012252023	COMPANY PETITION IB (IBC)/117(PB)2019	SIVANAGARAJA TADUVAI VS MR. ABHIMANYU MITTAL	Sec 60(5)	3/2/2023	MAIN CASE NOT MENTION PROPERLY PLEASE MENTION CP/IB	RAJA



171	1/2/2023	Interlocutory Application (I.B.C)	710102012122023	COMPANY PETITION IB (IBC)/763(ND)2021	MINDA INDUSTRIES LIMITED VS UNICAST AUTOTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/2/2023	Section Wrong According your Index and Page No. 54-83 Page Not Clear and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Page No. 38-43 True Copy Sign Missing and TC Not Allowed Need to Complete True Copy	VISHAL SHARMA
172	1/2/2023	Interlocutory Application (I.B.C)	710102012032023	COMPANY PETITION IB (IBC)/532(PB)2016	SANDEEP GEOL LIQUIDATOR VS UNICAST AUTOTECH PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	1/2/2023	applicant sign missing in prayer	ABHISHEK
173	28/01/2023	Company Application(Comp anies Act)	710102011262023	COMPANY PETITION (COMPANIES ACT)/198(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	1/2/2023	Need to Applicant Sign on Every Pages in Application Pages and Page No. 11-12 Page Not Clear	Archana Lakhotia
174	28/01/2023	Company Application(Comp anies Act)	710102011252023	COMPANY PETITION (COMPANIES ACT)/187(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	1/2/2023	Need to Applicant Sign on Every Pages in Application Pages and Page No. 11-12 Page Not Clear	Archana Lakhotia
175	28/01/2023	Restoration Application (IBC)	710102011202023	COMPANY PETITION IB (IBC)/138(ND)2020	ARUN MITTAL VS PRABHAT JAIN LIQUIDATOR OF M/S NARMADA CEREAL PVT. LTD.	Rule 11 of NCLT, 2016	1/2/2023	Application Missed and Only Proof of Service Show and Please Upload Application Once Again	SANGEETA BOHRA
176	28/01/2023	Company Application(Comp anies Act)	710102011212023	COMPANY PETITION (COMPANIES ACT)/164(ND)2022	AJAY SAHNI VS ANJU SAHNI	Rule 11 of NCLT	1/2/2023	sign missing in application page and page 11-12,15-16 not clear page and page 29-30 missing	Archana Lakhotia
177	1/2/2023	Interlocutory Application (I.B.C)	710102012362023	COMPANY PETITION IB (IBC)/1689(ND)2018	SHAILENDRA AJMERA VS DIGNITY BUILDCON PRIVATE LIMITED	Application under any other provisions- IBC	3/2/2023	section wrong according your pdf	Chandhiok&mah ajan

178	2/2/2023	Interlocutory Application (I.B.C)	710102012592023	COMPANY PETITION IB (IBC)/204(ND)2019	RMY INDUSTRIES LLP VS APPLE INDUSTRIES LIMITED	Rule 11 of NCLT, 2016	3/2/2023	page number 7 hindi and memo party missing and sign missing in application page and page number 10-11,28, not clear page	Omar Hoda
179	1/2/2023	Interlocutory Application (I.B.C)	710102012302023	COMPANY PETITION IB (IBC)/11(ND)2021	SKYSTEP TRADING LTD. VS SANCO INDUSTRIES LIMITED	Sec 60(5)	3/2/2023	welfare and court fee missing and sign missing in application page	Pankaj
180	1/2/2023	Interlocutory Application (I.B.C)	710102012202023	COMPANY PETITION IB (IBC)/553(PB)2020	MANOJ KAPOOR VS DIVINE INFRACON PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/2/2023	section wrong and memo party missing	AKASH
181	31/01/2023	Interlocutory Application (I.B.C)	710102011932023	COMPANY PETITION IB (IBC)/1229(PB)2018	ALKA AGARWAL VS DIVINE INFRACON PRIVATE LIMITED	Any other provision - Govt body	3/2/2023	wrong file need to additional	Rahul
182	25-01-2023	0710102074662022 (No.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	5/2/2023	Counsel details msising in Index	AKR ADVISORS LLP
183	25-01-2023	0710102074662022 (No.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	5/2/2023	Counsel details msising in Index	AKR ADVISORS LLP

184	25-01-2023	0710102074662022 (No.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTIO N COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	5/2/2023	Counsel details msising in Index	AKR ADVISORS LLP
185	25-01-2023	0710102074662022 (No.of Docs 2)	0710102074662022/1	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTIO N COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	5/2/2023	Counsel details msising in Index	AKR ADVISORS LLP
186	19-01-2023	0710102103832022 (No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)202 2	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	3/2/2023	Vakalatnama not mentioned in Index, Vakalatnama will be filed in main document only that is Affidavit document, Page Numbers msising in Vakalatnama	Rashmip
187	19-01-2023	0710102103832022 (No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)202 2	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	3/2/2023	Vakalatnama not mentioned in Index, Vakalatnama will be filed in main document only that is Affidavit document, Page Numbers msising in Vakalatnama	Rashmip
188	19-01-2023	0710102103832022 (No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)202 2	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	3/2/2023	Vakalatnama not mentioned in Index, Vakalatnama will be filed in main document only that is Affidavit document, Page Numbers msising in Vakalatnama	Rashmip

189	1/2/2023	0710102053502021 (No.of Docs 1)	0710102053502021/2	COMPANY PETITION IB (IBC)/474(ND)2021	RAYS POWER INFRA PRIVATE LIMITED VS. RGS SOLAR POWER PRIVATE LIMITED	IBC Under Sec 9	3/2/2023	Incomplete document filed	amicuslegal
190	1/2/2023	0710102042122022 (No.of Docs 1)	0710102042122022/2	INTERLOCUTORY APPLICATION (I.B.C)/4604(PB)202 2	M/S SUDIKHSH COMPUTER & MANAGEMENT INSTITUTE VS. GOPAL LAL BASER	Sec 60(5)	3/2/2023	Counsel details msising in Index	Manishraghav
191	1/2/2023	0710102030952021 (No.of Docs 3)	0710102030952021/7	COMPANY PETITION IB (IBC)/288(ND)2021	INDIA BULLS HOUSING FINANCE LIMITED VS. SHIPRA LEASING PRIVATE LIMITED	IBC under Sec 7	3/2/2023	Pages 73 to 76 according to PDF Not Clear	lexalliance.jitesh
192	4/4/2022	0710102025812022 (No.of Docs 0)	0710102025812022/2	INTERLOCUTORY APPLICATION (I.B.C)/1677(ND)202 2	MR. YOGESH SETHI OFFICIAL LIQUIDATOR OF SSMP INDUSTRIES LIMITED VS. PUNJAB NATIONAL BANK	Application under any other provisions- IBC	3/2/2023	Pagination msising in Written submission document, Vakalatnama will be filed in separate miscellaneous diary number	
193	12/10/2022	0710102083972022 (No.of Docs 0)	0710102083972022/1	INTERLOCUTORY APPLICATION (I.B.C)/4965(PB)202 2	HEMANT SHARMA	Application under any other provisions- IBC	3/2/2023	E-stamp missing	
194	4/3/2022	0710102017572022 (No.of Docs 0)	0710102017572022/8	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/42(ND)2022	LIFESTAR PHARMA PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/2/2023	Advocate address details msising in Page 2 and 4 according to PDF	
195	19-01-2023	0710102103832022 (No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)202 2	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	3/2/2023	Vakalatnama not mentioned in Index, Vakalatnama will be filed in main document only that is Affidavit document, Page Numbers msising in Vakalatnama	Rashmip
196	19-01-2023	0710102103832022 (No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)202 2	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	3/2/2023	Vakalatnama not mentioned in Index, Vakalatnama will be filed in main document only that is Affidavit document, Page Numbers msising in Vakalatnama	Rashmip

197	19-01-2023	0710102103832022 (No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	3/2/2023	Vakalatnama not mentioned in Index, Vakalatnama will be filed in main document only that is Affidavit document, Page Numbers msising in Vakalatnama	Rashmip
198	19-01-2023	0710102103832022 (No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	3/2/2023	Vakalatnama not mentioned in Index, Vakalatnama will be filed in main document only that is Affidavit document, Page Numbers msising in Vakalatnama	Rashmip
199	19-01-2023	0710102103832022 (No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	3/2/2023	Vakalatnama not mentioned in Index, Vakalatnama will be filed in main document only that is Affidavit document, Page Numbers msising in Vakalatnama	Rashmip
200	19-01-2023	0710102103832022 (No.of Docs 3)	0710102103832022/4	INTERLOCUTORY APPLICATION (I.B.C)/6253(ND)2022	PRABHAKAR KUMAR VSMR. ASHWINI KUMAR SHAH	Application under any other provisions- IBC	3/2/2023	Vakalatnama not mentioned in Index, Vakalatnama will be filed in main document only that is Affidavit document, Page Numbers msising in Vakalatnama	Rashmip
201	4/3/2022	0710102017572022 (No.of Docs 0)	0710102017572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2022	LIFESTAR PHARMA PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/2/2023	Advocate address details msising in Page 2 and 4 according to PDF	
202	4/3/2022	0710102017572022 (No.of Docs 0)	0710102017572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2022	LIFESTAR PHARMA PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/2/2023	Advocate address details msising in Page 2 and 4 according to PDF	
203	4/3/2022	0710102017572022 (No.of Docs 0)	0710102017572022/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/42(ND)2022	LIFESTAR PHARMA PRIVATE LIMITED	Sec. 230-232 - Second Motion	3/2/2023	Advocate address details msising in Page 2 and 4 according to PDF	

204	20-10-2022	0710102087842022 (No.of Docs 0)	0710102087842022/1	COMPANY PETITION IB (IBC)/831(PB)2022	CFM ASSET RECONSTRUCTIO N PRIVATE LIMITED VS. MR PREM ADIP RISHI	Section 95(1)	3/2/2023	True Copy sign msising in Pages 4 to 23 according to PDF	
205	1/2/2023	0710102070472022 (No.of Docs 1)	0710102070472022/1	COMPANY PETITION IB (IBC)/766(ND)2022	INTEC CAPITAL LIMITED VS. MEERA SHARMA	Section 95(1)	3/2/2023	E-stamp missing	NCLTMATTER@ INTEC
206	2/2/2023	0710102037092022 (No.of Docs 1)	0710102037092022/1	INTERLOCUTORY APPLICATION (I.B.C)/2372(PB)202 2	MR. HARISH CHANDER MANCHANDA VS. CHAIRMAN; GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	3/2/2023	Index msising	ssia.delhi
207	2/2/2023	0710102016462022 (No.of Docs 2)	0710102016462022/9	COMPANY PETITION (COMPANIES ACT)/44(ND)2022	APCO WORLDWIDE (INDIA) PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sub-Section (1) Of Section 66.	3/2/2023	Pagination cutting in Written submission document	rakesh31
208	1/2/2023	0710102043702022 (No.of Docs 2)	0710102043702022/5	COMPANY PETITION (COMPANIES ACT)/92(ND)2022	NITIN KUMAR ARORA VS. INDRIGREENS FARMS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/2/2023	True Copy sign msising in Pages 38 to 51 according to PDF	Csvaruns
209	3/2/2023	0710102081132022 (No.of Docs 2)	0710102081132022/4	INTERLOCUTORY APPLICATION (I.B.C)/5400(ND)202 2	MAYA GUPTA RESOLUTION PROFESSIONAL VSMRS. PROTIMA ARORA	Application under any other provisions- IBC	3/2/2023	Page 20 according to PDF Not uploaded properly, E-stamp msising	KoshaLegal
210	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANI ES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
211	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANI ES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
212	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANI ES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
213	19-01-2023	0710102045442022 (No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)202 2	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	2/2/2023	Pages 401 to 422,426,427 according to PDF Not CClear	anirbanlaw@66
214	19-01-2023	0710102045442022 (No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)202 2	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	2/2/2023	Pages 401 to 422,426,427 according to PDF Not CClear	anirbanlaw@66
215	19-01-2023	0710102045442022 (No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)202 2	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	2/2/2023	Pages 401 to 422,426,427 according to PDF Not CClear	anirbanlaw@66

216	4/6/2022	0710102045992022 (No.of Docs 0)	0710102045992022/5	COMPANY PETITION IB (IBC)/456(ND)2022	SANJAY SONI VS. GANGA BUSINESS PRIVATE LIMITED	IBC Under Sec 9	2/2/2023	Need to File in IA	
217	2/2/2023	0710102058862021 (No.of Docs 2)	0710102058862021/3	INTERLOCUTORY APPLICATION (I.B.C)/3734(PB)202 1	GOPAL LAL BASER VSMR. RAJEEV ANAND	Sec 60(5)	2/2/2023	Place the Welfare fees on Blank side and Rs. 3 Court Fees is Missing on vakalatnama.	ankitcnlu
218	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANI ES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
219	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANI ES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
220	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANI ES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
221	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANI ES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
222	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANI ES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
223	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/11	COMPANY APPEAL(COMPANI ES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
224	19-01-2023	0710102045442022 (No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)202 2	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	2/2/2023	Pages 401 to 422,426,427 according to PDF Not CClear	anirbanlaw@66
225	19-01-2023	0710102045442022 (No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)202 2	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	2/2/2023	Pages 401 to 422,426,427 according to PDF Not CClear	anirbanlaw@66
226	19-01-2023	0710102045442022 (No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)202 2	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	2/2/2023	Pages 401 to 422,426,427 according to PDF Not CClear	anirbanlaw@66
227	19-01-2023	0710102045442022 (No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)202 2	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	2/2/2023	Pages 401 to 422,426,427 according to PDF Not CClear	anirbanlaw@66
228	19-01-2023	0710102045442022 (No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)202 2	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	2/2/2023	Pages 401 to 422,426,427 according to PDF Not CClear	anirbanlaw@66

229	19-01-2023	0710102045442022 (No.of Docs 4)	0710102045442022/5	INTERLOCUTORY APPLICATION (I.B.C)/2833(ND)2022	KALIBER ASSOCIATES PRIVATE LIMITED VSLALIT MODI	Application under any other provisions- IBC	2/2/2023	Pages 401 to 422,426,427 according to PDF Not Clear	anirbanlaw@66
230	31-01-2023	0710102106572022 (No.of Docs 2)	0710102106572022/2	INTERLOCUTORY APPLICATION (I.B.C)/102(ND)2023	STATE BANK OF INDIA VS. K.M. SEBASTINE	Application under any other provisions- IBC	2/2/2023	E-stamp msising	Niharika
231	2/2/2023	0710102097322022 (No.of Docs 1)	0710102097322022/4	COMPANY PETITION IB (IBC)/854(PB)2022	UNION BANK OF INDIA VS. M/S SHARP MINT LTD.	IBC under Sec 7	2/2/2023	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	aakanksha.kaul
232	31-01-2023	0710102076402022 (No.of Docs 1)	0710102076402022/2	COMPANY PETITION IB (IBC)/779(PB)2022	DMI FINANCE PRIVATE LIMITED VS. DAUPHIN AKG HOTELS PRIVATE LIMITED	IBC under Sec 7	2/2/2023	Index msising	sumitsinha20
233	1/2/2023	0710102002312021 (No.of Docs 1)	0710102002312021/6	INTERLOCUTORY APPLICATION (I.B.C)/131(PB)2021	ADVANCE SURFACTANTS INDIA LIMITED	Application under any other provisions- IBC	2/2/2023	Need to File in IA	kishangopalsomani
234	1/2/2023	0710102056872022 (No.of Docs 3)	0710102056872022/3	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2022	ACL MOBILE LIMITED	Sec. 230-232 - Second Motion	2/2/2023	Affidavit verification place msising, Pages 251 to 263,348 to 358,362 to 366, 369,371,373,374,376,378,383, according to PDF Not Clear	trilegal2
235	31-01-2023	0710102074662021 (No.of Docs 3)	0710102074662021/26	COMPANY PETITION IB (IBC)/682(PB)2021	NITIN BATRA & ORS VS. ANAND INFOEDGE PRIVATE LIMITED	IBC under Sec 7	2/2/2023	Sign missing in Pages 1 to 10 according to PDF, Notary msising in E-stamp, Vakalatnama will be filed in main Reply document only and not separately	CHANDNAANDA ASSOCIATES
236	1/2/2023	0710102002862023 (No.of Docs 2)	0710102002862023/1	CONTEMPT PETITION(COMPANIES ACT)/2(ND)2023	PRAVESH AGGARWAL VS. MANJU AGGARWAL	Sec 425	2/2/2023	Notary msising in E-stamp	mg270288
237	31-01-2023	0710102066662021 (No.of Docs 3)	0710102066662021/1	COMPANY APPLICATION(COMPANIES ACT)/494(PB)2021	MECAMIDI S.A. VS. MECAMIDI HPP INDIA PRIVATE LTD.	Rule 11 of NCLT	2/2/2023	Index missing in List of Dates document, Sign msising in Pages 1 to 14 according to PDF in List of dates document, Compilation will be filed in separate miscellaneous diary number.	ramnitaneja



238	31-01-2023	0710102100732022 (No.of Docs 3)	0710102100732022/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/325(PB)2022	NEELU ANALJIT SINGH VS. MAX VENTURES INVESTMENT HOLDINGS PRIVATE LIMITED	Rule 11 of NCLT	2/2/2023	Master Index will come in Both the Volumes in top Page, Separate Volume 1 and Volume 2 Index will come after Master index	kandk
239	31-01-2023	0710102049362022 (No.of Docs 2)	0710102049362022/5	COMPANY PETITION IB (IBC)/583(ND)2022	M/S DESHWAL WASTE MANAGEMENT PVT. LTD. VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	2/2/2023	Counsel details missing in Page 2 according to PDF, True Copy sign msising in Pages 3 to 70 according to PDF	akshathansaria
240	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
241	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
242	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
243	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
244	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
245	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
246	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
247	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate

248	1/2/2023	0710102105372019 (No.of Docs 1)	0710102105372019/10	COMPANY APPEAL(COMPANIES ACT)/544(ND)2019	CHANDRA MOHAN JHAVERI VS. HERO MOTOCORP LIMITED	Sec. 59	2/2/2023	Rs.25 Welfare Fees is Missing on Vakalatnama.	atreadvocate
249	25-01-2023	0710102015072022 (No.of Docs 3)	0710102015072022/1	COMPANY APPLICATION(COMPANIES ACT)/212(ND)2022	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 242(4),Application under any other provisions ,Rule 11 of NCLT	1/2/2023	True Copy sign missing in Pages 27 to 40 according to PDF, Page 31 according to PDF Not Clear	wittonslaw
250	25-01-2023	0710102015072022 (No.of Docs 3)	0710102015072022/1	COMPANY APPLICATION(COMPANIES ACT)/212(ND)2022	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 242(4),Application under any other provisions ,Rule 11 of NCLT	1/2/2023	True Copy sign missing in Pages 27 to 40 according to PDF, Page 31 according to PDF Not Clear	wittonslaw
251	25-01-2023	0710102015072022 (No.of Docs 3)	0710102015072022/1	COMPANY APPLICATION(COMPANIES ACT)/212(ND)2022	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 242(4),Application under any other provisions ,Rule 11 of NCLT	1/2/2023	True Copy sign missing in Pages 27 to 40 according to PDF, Page 31 according to PDF Not Clear	wittonslaw
252	13-09-2022	0710102074742022 (No.of Docs 0)	0710102074742022/2	COMPANY PETITION IB (IBC)/844(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO) VS. MR. ANKUR GUPTA	Section 95(1)	1/2/2023	Pagination Wrong According your Index	
253	25-01-2023	0710102079572020 (No.of Docs 2)	0710102079572020/1	INTERLOCUTORY APPLICATION (I.B.C)/3871(PB)2020	CHANDRA PRAKASH VS. BHARAT BANSAL	Section 74	1/2/2023	E-Stamp Paper Missing and Ticket Not Allowed Mid on Vakalatnama	juristico1@gmail.com
254	16-12-2021	0710102091782021 (No.of Docs 0)	0710102091782021/14	COMPANY PETITION IB (IBC)/277(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. A.G.PIPES PRIVATE LIMITED	IBC Under Sec 9	1/2/2023	Page No. Missing in PDF According your Index	
255	20-09-2022	0710102076932022 (No.of Docs 0)	0710102076932022/3	INTERLOCUTORY APPLICATION (I.B.C)/5180(PB)2022	SUNIL CHOPRA VS. WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	1/2/2023	Pagination Wrong According your Index and Page After 40-48 Page No. Missing in PDF	
256	30-01-2023	0710102077342022 (No.of Docs 3)	0710102077342022/3	COMPANY PETITION (COMPANIES ACT)/208(ND)2022	SURJEET SINGH CHADHA VS. CHADHA INFRATECH LIMITED	Sec. 213	1/2/2023	Rejoinder and Reply Separately Filed	lexalliance.jitesh
257	13-07-2020	0710102070012020 (No.of Docs 0)	0710102070012020/6	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	1/2/2023	Incomplete Documents	

258	16-12-2021	0710102091802021 (No.of Docs 0)	0710102091802021/7	COMPANY PETITION IB (IBC)/238(ND)2022	BHUSHAN POWER & STEEL LIMITED VS. KARAN AUTOMOTIVES PRIVATE LIMITED	IBC Under Sec 9	1/2/2023	Page No. Missing in PDF According your Index and Counsel Details Missing After Index	
259	30-01-2023	0710102082402022 (No.of Docs 2)	0710102082402022/3	INTERLOCUTORY APPLICATION (I.B.C)/4971(ND)202 2	RESOLUTION PROFESSIONAL FOR OLIVER ENGINEERING PVT. LTD.ING VSPUNJAB STATE POWER CORPORATION LIMITED	Sec 60(5)	1/2/2023	E-Stamp Paper Missing	ROOHINA.DUA
260	4/11/2022	0710102091102022 (No.of Docs 0)	0710102091102022/3	COMPANY PETITION IB (IBC)/810(ND)2022	ARJUN JOSHI & ORS. VS. ATS REAL ESTATE BUILDERS PRIVATE LIMITED	IBC under Sec 7	1/2/2023	1 Rs. Court Fess Missing in Vakalatnama and Pagination Wrong in Index According your Index	
261	25-01-2023	0710102003612023 (No.of Docs 1)	0710102003612023/1	INTERLOCUTORY APPLICATION (I.B.C)/437(ND)2023	ADRIATIC SEA FOODS PRIVATE LIMITED VSM/S OVERSEAS PRIVATE LIMITED	Sec 60(5)	1/2/2023	Place the Welfare Fee stamp in Blank space in Vakalatnama	2568dogra
262	30-01-2023	0710102083202022 (No.of Docs 2)	0710102083202022/2	INTERLOCUTORY APPLICATION (I.B.C)/241(ND)2023	SHUBHAM CHEMICAL & SOLVENTS LTD VSINDO LAMINATES PRIVATE LTD	Rule 11 of NCLT, 2016	1/2/2023	Page No. 4-10 True Copy Sign Missing and Need to Applicant Sign to Every Pages in Written Submissions	csnilesh19
263	25-01-2023	0710102015072022 (No.of Docs 3)	0710102015072022/1	COMPANY APPLICATION(COM PANIES ACT)/212(ND)2022	MANHAR SABHARWAL VS. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED	Sec. 242(4), Applicatio n under any other provisions ,Rule 11 of NCLT	1/2/2023	True Copy sign missing in Pages 27 to 40 according to PDF, Page 31 according to PDF Not Clear	wittonslaw
264	31-01-2023	0710102084762022 (No.of Docs 2)	0710102084762022/1	TRANSFER APPLICATION (IBC)/43(PB)2022	EDELWEISS ASSET RECONSTRUCTIO N COMPANYLIMITED VS. ANUSHA ENGINEERING CONSULTANTS ANDCONSTRUCTI ON PRIVATE LIMITED	Rule 11 of NCLT, 2016,Rule16(d),N CLT Rules,2016 IBC	1/2/2023		Vidhisha

265	24-09-2019	0710102128242019 (No.of Docs 0)	0710102128242019/1	COMPANY APPLICATION(IBC)/1265(ND)2019	KAMAL AGARWAL VS. AIR INDIA TRANSPORT SERVICES LTD. (AIATSL)	Sec 60(5)	1/2/2023	Page No:99,105,338,341, 345-347,350-355 is not clear, True Copy Sign are Missing and Rs.25 Welfare Fees is Missing on Vakalatnama.	
266	25-01-2023	0710102053542022 (No.of Docs 2)	0710102053542022/8	COMPANY PETITION IB (IBC)/593(ND)2022	RASHI PERIPHERALS PRIVATE LIMITED VS. GENERATION NXT COMPART PRIVATE LIMITED	IBC Under Sec 9	1/2/2023	Sign msising in Pages 1 to 9 according to PDF, True Copy sign msising in Pages 11 to 83 according to PDF	law_sharma@yahoo.com
267	30-01-2023	0710102032672022 (No.of Docs 1)	0710102032672022/4	COMPANY PETITION IB (IBC)/393(ND)2022	M/S SUNDER ENGINEERING WORKS THROUGH MR. SIDDHANT JAIN PROPRIETOR VS. MAV STEELS PRIVATE LIMITED	IBC Under Sec 9	1/2/2023	Main Case number msising, Index missing	valuepro@321
268	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
269	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
270	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
271	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
272	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
273	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
274	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	

275	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
276	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
277	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
278	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
279	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
280	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
281	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
282	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
283	11/7/2022	0710102053982022 (No.of Docs 0)	0710102053982022/1	COMPANY PETITION (COMPANIES ACT)/123(ND)2022	(DR.) RAMAKRISHNA RAMASWAMY VS. INDEBO (INDIA) PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	1/2/2023	Advocates sign missing in Vakalatnama	
284	28-01-2023	0710102040162022 (No.of Docs 2)	0710102040162022/5	COMPANY PETITION IB (IBC)/475(ND)2022	MR. SHASHIKANT SHRAVAN DHAMNE	IBC Section 59	1/2/2023	Page No. 6-21 True Copy Sign Missing and E-Stamp Paper Missing	lexforiconsultin g
285	28-01-2023	0710102040162022 (No.of Docs 2)	0710102040162022/5	COMPANY PETITION IB (IBC)/475(ND)2022	MR. SHASHIKANT SHRAVAN DHAMNE	IBC Section 59	1/2/2023	Page No. 6-21 True Copy Sign Missing and E-Stamp Paper Missing	lexforiconsultin g

286	28-01-2023	0710102040162022 (No.of Docs 2)	0710102040162022/5	COMPANY PETITION IB (IBC)/475(ND)2022	MR. SHASHIKANT SHRAVAN DHAMNE	IBC Section 59	1/2/2023	Page No. 6-21 True Copy Sign Missing and E-Stamp Paper Missing	lexforiconsultin g
287	28-01-2023	0710102040162022 (No.of Docs 2)	0710102040162022/5	COMPANY PETITION IB (IBC)/475(ND)2022	MR. SHASHIKANT SHRAVAN DHAMNE	IBC Section 59	1/2/2023	Page No. 6-21 True Copy Sign Missing and E-Stamp Paper Missing	lexforiconsultin g
288	9/5/2022	0710102036672022 (No.of Docs 0)	0710102036672022/4	COMPANY PETITION IB (IBC)/354(PB)2022	THE BANK OF BARODA LIMITED VS. SHRI NATH RESENCI PRIVATE LIMITED CORPORATE GUARANTOR OF M/S NIIL INFRASTRUCTUR E PRIVATE LIMITED PRINCIPAL BORROWER	IBC under Sec 7	1/2/2023	Need to File in IA	
289	1/2/2023	0710102053132022 (No.of Docs 2)	0710102053132022/3	COMPANY PETITION IB (IBC)/645(ND)2022	KISHORE BORA VS. NAMAN BROADCASTINGS ANDTELECOMMU NICATIONS PRIVATE LIMITED.	IBC under Sec 7	1/2/2023	Index is Missing.	sushmasingh77
290	11/1/2020	0710102004602020 (No.of Docs 0)	0710102004602020/11	COMPANY PETITION IB (IBC)/334(ND)2020	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED VS. VALTRON TECNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	1/2/2023	Main Case number missing, Sign msising in Pages 1 to 8 according to PDF	
291	25-01-2023	0710102072612020 (No.of Docs 3)	0710102072612020/6	INTERLOCUTORY APPLICATION (I.B.C)/2924(ND)202 0	JALESH KUMAR GROVER VS. ANIL NANDA	Sec 25(j)	1/2/2023	Pages145,163,199 to 210 according to PDF in Hindi, Pages 154 to 159,162,164 to 166 according to PDF Not Clear	nakulmohta
292	31-01-2023	0710102100722022 (No.of Docs 2)	0710102100722022/1	COMPANY PETITION IB (IBC)/884(ND)2022	CAPITAL TRADE LINKS LIMITED VS. THUKRAL ELECTRIC BIKES PRIVATE LIMITED	IBC under Sec 7	1/2/2023	Rs.1 Court fees is missing on Vakalatnama.	vnewww
293	31-01-2023	0710102078672022 (No.of Docs 2)	0710102078672022/3	COMPANY PETITION IB (IBC)/718(ND)2022	UNION BANK OF INDIA VS. M/S I WORLD BUSINESS SOLUTIONS PRIVATE LTD	IBC under Sec 7	31-01-2023	E-Stamp Paper Missing	Rjtsriv

294	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,292 7 to 2940,3051 to 3060,3197,3202,323 6,3242,3247,3248,3 253,3254,3272,3273 ,3279,3285,3286,32 92,3485 according to PDF Not Clear, Pages 2388,2389,2425,242 6,2484,2485,2498,2 499,2512,2513,2526	rhea.dube
295	23-01-2023	0710102040142022 (No.of Docs 1)	0710102040142022/1	INTERLOCUTORY APPLICATION (I.B.C)/2361(PB)202 2	MS. LALITA KUMARI ( AUTHORIZED REPRESENTATIVE ON BEHLF OF 223 WOKMEN OF SAMTEL COLORS LIMITED) VS. SANJAY GUPTA LIQUIDATOR - M/S SAMTEL COLORS LIMITED	Sec 60(5)	31-01-2023	E-stamp msising	swarnenduchatt erjee
296	21-07-2022	0710102058832022 (No.of Docs 0)	0710102058832022/2	COMPANY PETITION IB (IBC)/617(ND)2022	THREE C GREEN DEVELOPERS PRIVATE LIMITED VS. THREE C INFRATECH PRIVATE LIMITED	IBC under Sec 7	31-01-2023	E-Stamp Paper and Affidavit Missing	
297	28-01-2023	0710102059732022 (No.of Docs 2)	0710102059732022/6	COMPANY PETITION IB (IBC)/632(ND)2022	M/S HUKUM CHAND FABRICS PRIVATE LIMITED VS. M/S BEE K BEE PRINTS PRIVATE LIMITED	IBC Under Sec 9	31-01-2023	Page No. Missing in PDF According your Index	tandtlaw
298	30-01-2023	0710102089512022 (No.of Docs 2)	0710102089512022/2	INTERLOCUTORY APPLICATION (I.B.C)/5556(ND)202 2	RAVI BANSAL VS. AMIT KOTHARI	19(2)	31-01-2023	Page No. Not Mentioned in Index and Need to Applicant Sign on Every Pages in Reply	dhruvavig
299	23-01-2023	0710102071942021 (No.of Docs 2)	0710102071942021/19	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	31-01-2023	Need to File in IA	iti2019
300	23-01-2023	0710102018112021 (No.of Docs 2)	0710102018112021/5	INTERLOCUTORY APPLICATION (I.B.C)/1702(PB)202 1	UNION BANK OF INDIA VSM/S. IP CONSTRUCTION PVT. LTD.	Sec 60(5)	31-01-2023	True Copy sign msising in Pages 6 to 30 according to PDF	Puneet Singh Bindra

301	30-01-2023	0710102160742019 (No.of Docs 1)	0710102160742019/1	COMPANY APPLICATION(IBC)/2788(PB)2019	ADVANCE SURFACTANTS INDIA LIMITED	Application under any other provisions- IBC	31-01-2023	Pagination Wrong According your Index	kishangopalsomani
302	27-01-2023	0710200443922018 (No.of Docs 3)	0710200443922018/14	COMPANY PETITION (COMPANIES ACT)/40(ND)2018	SURESH KUMAR CHAUHAN VS EMPIRE E PARKS PVT. LTD	Sec. 241(1),Sec. 242(4)	31-01-2023	Wrongly Filed Need to be Petition	bgugnani
303	5/8/2022	0710102063972022 (No.of Docs 0)	0710102063972022/1	INTERLOCUTORY APPLICATION (I.B.C)/5617(ND)2022	SIBA KUMAR MOHAPATRA RESOLUTION PROFESSIONAL MEDIRAD TECH INDIA LIMITED VSINDIA SME ASSET RECONSTRUCTIO N COMPANY LTD.	Sec 30	31-01-2023	Pagination Wrong in PDF in Volume-2 According your Index	
304	7/12/2022	0710102101172022 (No.of Docs 0)	0710102101172022/3	INTERLOCUTORY APPLICATION (I.B.C)/5980(ND)2022	DAUPHIN CABLES PRIVATE LIMITED VS. PARVEEN BANSAL	Sec 60(5)	31-01-2023	Page Numbers msising in Index	
305	30-01-2023	0710102091082022 (No.of Docs 2)	0710102091082022/4	COMPANY PETITION IB (IBC)/788(ND)2022	CHAMELI DEVI VS. VIPUL LIMITED	IBC under Sec 7	31-01-2023	Pages 24 to 35 according to PDF in Hindi	bajpaiankita86
306	23-01-2023	0710102094802021 (No.of Docs 1)	0710102094802021/1	COMPANY PETITION (COMPANIES ACT)/237(ND)2022	SOUGATA BHATTACHARYA VS. SASWATA BHATTACHARYA	Sec. 241(1),Sec. 244(1),Sec. 245,Section 212,Section 447,Section 251,Section 448	31-01-2023	Index missing, Place the Welfare Fee stamp in Blank spaces in Vakalatnama	sougata
307	24-01-2023	0710102016522022 (No.of Docs 2)	0710102016522022/7	INTERLOCUTORY APPLICATION (I.B.C)/1035(ND)2022	POWER2SME PVT LTD VS. UTTAM STRIPS LTD	Sec 60(5)	31-01-2023	E-stamp and Affidavit msising	spiyush47
308	22-03-2021	0710102023102021 (No.of Docs 0)	0710102023102021/6	COMPANY PETITION IB (IBC)/207(ND)2021	CHITRANJAN GUPTA VS. ORRIS INFRASTRUCTUR E PRIVATE LIMITED	IBC under Sec 7	31-01-2023	Volume- 1 Index Missing and Page No. 4-322 Double Pagination	
309	30-01-2023	0710102034782022 (No.of Docs 2)	0710102034782022/4	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	31-01-2023	E-Stamp Paper Missing and Counsel Detail Incomplete After Index and Page No. 3-8 True Copy Sign Missing	ishaarora0915
310	24-01-2023	0710102016812022 (No.of Docs 2)	0710102016812022/1	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2022	GAURAV KATIYAR VS. EARTHCON INFRACON PRIVATE LIMITED & ORS.	Sec 60(5)	31-01-2023	Sign msising in Pages 1 to 10 according to PDF,	yashishchandra
311	30-01-2023	0710102046772021 (No.of Docs 3)	0710102046772021/2	COMPANY PETITION (COMPANIES ACT)/129(PB)2021	RIKHAB CHAND JAIN VS. AMBASSADOR CONSTRUCTION PRIVATE LIMITED	Sec. 241(1),Sec. 59,Sec. 58(3),Sec. 213,Sec. 242(4)	31-01-2023	Page No. 154-158, 166-167, 182-183, Page Not clear and Ticket Not Allowed Mid on Vakalatnama	solvuslaw



312	23-01-2023	0710102034162021 (No.of Docs 3)	0710102034162021/3	INTERLOCUTORY APPLICATION (I.B.C)/2222(ND)2021	SHEKHAR RESORTS LIMITED VS. EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH ASSISTANT PROVIDENT FUND COMMISSIONER	Sec 60(5)	31-01-2023	Sign msising in Pages 1 to 9 according to PDF, Place the Court Fee stamp in Blank space in Vakalatnama	rajesh.laws
313	30-01-2023	0710102071942021 (No.of Docs 1)	0710102071942021/20	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	31-01-2023	Page No. Missing in PDF According your Index	iti2019
314	30-01-2023	0710102009312022 (No.of Docs 2)	0710102009312022/8	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	31-01-2023	Need to Applicant Sign on Every Pages in Reply and Notary Stamp Missing in E-Stamp Paper and Affidavit Back Date and Pagation Wrong According your Index	tanupriyagupta
315	30-01-2023	0710102091082022 (No.of Docs 2)	0710102091082022/3	COMPANY PETITION IB (IBC)/788(ND)2022	CHAMELI DEVI VS. VIPUL LIMITED	IBC under Sec 7	31-01-2023	Page No. 24-35 Need to English Translate Copy	bajpaiankita86
316	30-01-2023	0710102021922021 (No.of Docs 6)	0710102021922021/7	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS. AADHAR INFRAHOLDING LIMITED & ORS	IBC under Sec 7	31-01-2023	Pagation Wrong According your Index and Judgement Separately Field and Volume Wise Index Missing and True Copy Sign Missing in Judgement and Master Index Missing	advocatepratiush2003
317	30-01-2023	0710102002582021 (No.of Docs 1)	0710102002582021/2	INTERLOCUTORY APPLICATION (I.B.C)/163(ND)2021	DELICIOUS COCO WATER PRIVATE LIMITED	Application under any other provisions- IBC	31-01-2023	Counsel Sign Missing After Index and Page No. 4-8 True Copy Sign Missing	kishangopalsomani
318	10/10/2022	0710102083202022 (No.of Docs 0)	0710102083202022/1	INTERLOCUTORY APPLICATION (I.B.C)/241(ND)2023	SHUBHAM CHEMICAL & SOLVENTS LTD VSINDO LAMINATES PRIVATE LTD	Rule 11 of NCLT, 2016	31-01-2023	Page No. 4-10 True Copy Sign Missing and Need to Applicant Sign to Every Pages in Written Submissions	
319	30-01-2023	0710102078742022 (No.of Docs 1)	0710102078742022/5	INTERLOCUTORY APPLICATION (I.B.C)/4704(ND)2022	NARENDRA JINDAL VS. HDFC BANK LIMITED	Rule 11 of NCLT, 2016	31-01-2023	Index Missing	HKLO
320	30-01-2023	0710102075502020 (No.of Docs 1)	0710102075502020/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2020	BLACKIE & SON (CALCUTTA) PVT LTD	Sec. 230-232 - Second Motion	31-01-2023	Only Proof of Service Show Please Document Upload Once Again	advkrishan

321	30-01-2023	0710102002312021 (No.of Docs 2)	0710102002312021/5	INTERLOCUTORY APPLICATION (I.B.C)/131(PB)2021	ADVANCE SURFACTANTS INDIA LIMITED	Application under any other provisions- IBC	31-01-2023	Pagination Wrong According your Index in PDF and Proof of service Uploaded	kishangopalsom ani
322	11/11/2022	0710102093482022 (No.of Docs 0)	0710102093482022/1	INTERLOCUTORY APPLICATION (I.B.C)/6004(PB)2022	EMPLOYEES PROVIDENT FUND ORGANISATION VS. ROHIT SEHGAL	Sec 60(5)	31-01-2023	25 Rs. Welfare and 3 Rs Court Fess Missing in Vakalatnama and Advocate Sign Missing in Vakalatnama and Date Missing in Vakalatnama	
323	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526	rhea.dube
324	28-01-2023	0710102043662021 (No.of Docs 2)	0710102043662021/8	COMPANY PETITION IB (IBC)/342(PB)2021	NILESH VASANTRAO BHORKAR VS. THE INDURE PRIVATE LIMITED	IBC Under Sec 9	31-01-2023	Page No. 6-49 True Copy Sign Missing	aashah@yahoo.com
325	28-01-2023	0710102000932023 (No.of Docs 2)	0710102000932023/1	INTERLOCUTORY APPLICATION (I.B.C)/85(ND)2023	GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH ITS MANAGER (BUILDER) VS. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL	Sec 60(5)	31-01-2023	Page No. Missing in PDF According your Index	rj92
326	27-09-2022	0710102079262022 (No.of Docs 0)	0710102079262022/3	COMPANY PETITION IB (IBC)/742(ND)2022	VIJAY JAIN AND ORS VS. LAXMI FOILS PRIVATE LIMITED	IBC under Sec 7	31-01-2023	E-Stamp Paper Missing and 25 Rs, Welfare and 3 Rs. Court Fess Massing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	

327	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,292 7 to 2940,3051 to 3060,3197,3202,323 6,3242,3247,3248,3 253,3254,3272,3273 ,3279,3285,3286,32 92,3485 according to PDF Not Clear, Pages 2388,2389,2425,242 6,2484,2485,2498,2 499,2512,2513,2526	rhea.dube
328	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,292 7 to 2940,3051 to 3060,3197,3202,323 6,3242,3247,3248,3 253,3254,3272,3273 ,3279,3285,3286,32 92,3485 according to PDF Not Clear, Pages 2388,2389,2425,242 6,2484,2485,2498,2 499,2512,2513,2526	rhea.dube

329	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,292 7 to 2940,3051 to 3060,3197,3202,323 6,3242,3247,3248,3 253,3254,3272,3273 ,3279,3285,3286,32 92,3485 according to PDF Not Clear, Pages 2388,2389,2425,242 6,2484,2485,2498,2 499,2512,2513,2526	rhea.dube
330	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,292 7 to 2940,3051 to 3060,3197,3202,323 6,3242,3247,3248,3 253,3254,3272,3273 ,3279,3285,3286,32 92,3485 according to PDF Not Clear, Pages 2388,2389,2425,242 6,2484,2485,2498,2 499,2512,2513,2526	rhea.dube

331	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,292 7 to 2940,3051 to 3060,3197,3202,323 6,3242,3247,3248,3 253,3254,3272,3273 ,3279,3285,3286,32 92,3485 according to PDF Not Clear, Pages 2388,2389,2425,242 6,2484,2485,2498,2 499,2512,2513,2526	rhea.dube
332	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,292 7 to 2940,3051 to 3060,3197,3202,323 6,3242,3247,3248,3 253,3254,3272,3273 ,3279,3285,3286,32 92,3485 according to PDF Not Clear, Pages 2388,2389,2425,242 6,2484,2485,2498,2 499,2512,2513,2526	rhea.dube

333	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,292 7 to 2940,3051 to 3060,3197,3202,323 6,3242,3247,3248,3 253,3254,3272,3273 ,3279,3285,3286,32 92,3485 according to PDF Not Clear, Pages 2388,2389,2425,242 6,2484,2485,2498,2 499,2512,2513,2526	rhea.dube
334	14-09-2022	0710102075162022 (No.of Docs 0)	0710102075162022/4	COMPANY APPEAL(COMPANI ES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVA TE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	31-01-2023	Main Case number wrong	
335	14-09-2022	0710102075162022 (No.of Docs 0)	0710102075162022/4	COMPANY APPEAL(COMPANI ES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVA TE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	31-01-2023	Main Case number wrong	
336	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,292 7 to 2940,3051 to 3060,3197,3202,323 6,3242,3247,3248,3 253,3254,3272,3273 ,3279,3285,3286,32 92,3485 according to PDF Not Clear, Pages 2388,2389,2425,242 6,2484,2485,2498,2 499,2512,2513,2526	rhea.dube

337	23-01-2023	0710102074482022 (No.of Docs 2)	0710102074482022/4	INTERLOCUTORY APPLICATION (I.B.C)/4422(ND)2022	ASSISTANT PROVIDENT FUND COMMISSIONER VS. VIVEK RAHEJA RESOLUTION PROFESSIONAL OF TRADING ENGINEERS (INTERNATIONAL) LIMITED	Sec 60(5)	31-01-2023	Affidavit verification is wrong	Abhirup Dasgupta
338	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526	rhea.dube
339	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,2927 to 2940,3051 to 3060,3197,3202,3236,3242,3247,3248,3253,3254,3272,3273,3279,3285,3286,3292,3485 according to PDF Not Clear, Pages 2388,2389,2425,2426,2484,2485,2498,2499,2512,2513,2526	rhea.dube

340	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,292 7 to 2940,3051 to 3060,3197,3202,323 6,3242,3247,3248,3 253,3254,3272,3273 ,3279,3285,3286,32 92,3485 according to PDF Not Clear, Pages 2388,2389,2425,242 6,2484,2485,2498,2 499,2512,2513,2526	rhea.dube
341	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,292 7 to 2940,3051 to 3060,3197,3202,323 6,3242,3247,3248,3 253,3254,3272,3273 ,3279,3285,3286,32 92,3485 according to PDF Not Clear, Pages 2388,2389,2425,242 6,2484,2485,2498,2 499,2512,2513,2526	rhea.dube



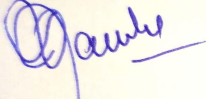
342	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,292 7 to 2940,3051 to 3060,3197,3202,323 6,3242,3247,3248,3 253,3254,3272,3273 ,3279,3285,3286,32 92,3485 according to PDF Not Clear, Pages 2388,2389,2425,242 6,2484,2485,2498,2 499,2512,2513,2526	rhea.dube
343	24-01-2023	0710102040332022 (No.of Docs 23)	0710102040332022/5	COMPANY PETITION IB (IBC)/525(PB)2022	CHIRAG JAIN & ORS. VS. IMPERIA STRUCTURES LIMITED	IBC under Sec 7	31-01-2023	Pages 992 to 1021,2528 to 2549,2557 to 2578,2607 to 2628,2754 to 2766,2769,2771 to 2784,2786 to 2799,2801,2803 to 2815,2908,2909,292 7 to 2940,3051 to 3060,3197,3202,323 6,3242,3247,3248,3 253,3254,3272,3273 ,3279,3285,3286,32 92,3485 according to PDF Not Clear, Pages 2388,2389,2425,242 6,2484,2485,2498,2 499,2512,2513,2526	rhea.dube
344	25-01-2023	0710102091212022 (No.of Docs 1)	0710102091212022/2	INTERLOCUTORY APPLICATION (I.B.C)/5500(ND)202 2	AKASH SHINGHAL VS. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	31-01-2023	Index Missing	HKLO
345	23-01-2023	0710102094062022 (No.of Docs 1)	0710102094062022/2	INTERLOCUTORY APPLICATION (I.B.C)/6109(ND)202 2	OM TELECOM LOGISTICS PRIVATE LIMITED VSMKY CONSTRUCTIONS PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	31-01-2023	Counsel details msising in Index, Advocate address details msising in Affidavit	carakagarwal
346	23-01-2023	0710102105902022 (No.of Docs 2)	0710102105902022/1	INTERLOCUTORY APPLICATION (I.B.C)/6302(PB)202 2	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	31-01-2023	Please attach Court Last order	varunmudgal

347	30-01-2023	0710102002002023 (No.of Docs 2)	0710102002002023/1	INTERLOCUTORY APPLICATION (I.B.C)/140(ND)2023	ANISH AGARWAL VS. YOGENDRA GARG & ORS.	19(2)	31-01-2023	Ticket Not Allowed Mid on Vakalatnama and 1 Rs. Court Fess Missing in Vakalatnama	D6502002
348	30-01-2023	0710102002002023 (No.of Docs 2)	0710102002002023/2	INTERLOCUTORY APPLICATION (I.B.C)/140(ND)2023	ANISH AGARWAL VS. YOGENDRA GARG & ORS.	19(2)	31-01-2023	1 Rs. Court Fess Missing in Vakalatnama	D6502002
349	14-09-2022	0710102075162022 (No.of Docs 0)	0710102075162022/4	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	31-01-2023	Main Case number wrong	
350	14-09-2022	0710102075162022 (No.of Docs 0)	0710102075162022/4	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	31-01-2023	Main Case number wrong	
351	30-01-2023	0710102002002023 (No.of Docs 2)	0710102002002023/3	INTERLOCUTORY APPLICATION (I.B.C)/140(ND)2023	ANISH AGARWAL VS. YOGENDRA GARG & ORS.	19(2)	31-01-2023	1 Rs. Court Fess Missing in Vakalatnama	D6502002
352	30-01-2023	0710102030062021 (No.of Docs 2)	0710102030062021/10	COMPANY PETITION IB (IBC)/424(ND)2021	NAVKAR BUILDERS LIMITED VS. SPML INFRA LIMITED	IBC Under Sec 9	31-01-2023	Page No. 5 Not Clear and Some page No. Missing in PDF According your Index	rupalpatel
353	30-01-2023	0710102010152021 (No.of Docs 2)	0710102010152021/15	COMPANY PETITION IB (IBC)/149(ND)2021	M/S SONI TRADERS (REGD.) VS. MPCL INDUSTRIES LIMITED	IBC Under Sec 9	31-01-2023	Wrongly Filed Need to be IA	Mohit0227
354	30-01-2023	0710102093442022 (No.of Docs 1)	0710102093442022/1	COMPANY PETITION IB (IBC)/1(ND)2023	BINAGURI TEA CO PVT LTD VS. VIPUL LIMITED	IBC under Sec 7	31-01-2023	Counsel Details Incomplete After Index	HansrajJaria
355	30-01-2023	0710102054832021 (No.of Docs 3)	0710102054832021/5	COMPANY PETITION (COMPANIES ACT)/168(ND)2021	ROYAL ENGINEERING CONSULTANCY PRIVATE LIMITED VS. NEELAM SHARMA	Sec. 241(1),Sec. 245	31-01-2023	Written Synopsis and Vakalatnama Separately Filed and Need to Applicant sign on Every Pages in Written Synopsis and ticket Not Allowed Mid on Vakalatnama	advpoonamanand

356	4/8/2020	0710102076222020 (No.of Docs 0)	0710102076222020/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	
357	17-01-2023	0710102076222020 (No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
358	27-01-2023	0710102045702022 (No.of Docs 2)	0710102045702022/5	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR VS. POONAM SHARMA	Sec. 241(1),Sec. 242(4)	30-01-2023	Wrongly Filed Need to be IA	delpatlegal
359	4/8/2020	0710102076222020 (No.of Docs 0)	0710102076222020/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	
360	4/8/2020	0710102076222020 (No.of Docs 0)	0710102076222020/13	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	
361	29-01-2023	0710102104442022 (No.of Docs 1)	0710102104442022/3	INTERLOCUTORY APPLICATION (I.B.C)/6237(ND)2022	RAJESH RAMNANI VS. GHAZIABAD DEVELOPMENT AUTHORITY & ORS.	Sec 60(5)	30-01-2023	Affidavit Back Date and Page No. 3-8 True Copy Sign Missing	advshivanshu
362	25-01-2023	0710102025572022 (No.of Docs 2)	0710102025572022/3	COMPANY PETITION IB (IBC)/694(ND)2022	PRUDENT ARC LTD. (PRUDENT TRUST - 5/17) VS. BHUPESH STEEL PVT. LTD.	IBC under Sec 7	30-01-2023	E-Stamp Paper Missing and Need to Applicant Sign on Every Pages in Reply	negimilan04
363	30-01-2023	0710102076582022 (No.of Docs 2)	0710102076582022/4	TRANSFER APPLICATION/36(PB)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	30-01-2023	E-Stamp Paper Missing	Shekhar12@
364	2/1/2023	0710102000522023 (No.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	30-01-2023	Wrongly Filed Need to be IA	

365	30-01-2023	0710102076582022 (No.of Docs 2)	0710102076582022/3	TRANSFER APPLICATION/36(P B)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	30-01-2023	E-Stamp Paper Missing	Shekhar12@
366	29-01-2023	0710102003472023 (No.of Docs 1)	0710102003472023/1	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)2023	VINEET AGGARWAL VSHINDON MERCANTILE LIMITED	Application under any other provisions- IBC	30-01-2023	Index Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	vineetagarwal
367	28-01-2023	0710102076582022 (No.of Docs 2)	0710102076582022/2	TRANSFER APPLICATION/36(P B)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	30-01-2023	E-Stamp Paper Missing	Shekhar12@
368	17-01-2023	0710102076222020 (No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
369	17-01-2023	0710102076222020 (No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
370	17-01-2023	0710102076222020 (No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
371	4/8/2020	0710102076222020 (No.of Docs 0)	0710102076222020/13	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	
372	17-01-2023	0710102076222020 (No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234

373	17-01-2023	0710102076222020 (No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
374	17-01-2023	0710102076222020 (No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
375	17-01-2023	0710102076222020 (No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234
376	17-01-2023	0710102076222020 (No.of Docs 4)	0710102076222020/12	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	30-01-2023	Page No. 5-601 True Copy Sign Missing	nazim@1234

  
**DALIP LAMBA**  
**ASSISTANT REGISTRAR**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI.**  
**ROOM NO:-103**  
**011-24361890**